

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JOTESRIRAM HIMGHAR PRIVATE LIMITED

1	NAME OF CORPORATE DEBTOR	Jotesriram Himghar Private Limited
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	25/06/2013
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Company - Kolkata
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U01403WB2013PTC195017
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office :- P-3/S Metropolitan Co-operative Society Housing Complex, Sector - I Kolkata WB 700105 IN
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	29/09/2021
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	15/11/2021
8	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Santanu Bhattacharjee Reg No. IBBI/IPA-001/IP- P01141/2018-19/11868
9	ADDRESS AND E-MAIL OF THE LIQUIDATOR WITH THE BOARD	Vill + P.O- Janai, Dist- Hooghly, Pin- 712 304, West Bengal, E-mail :- neeljanai@gmail.com
10	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDS WITH THE LIQUIDATOR	N-527, Diamond Heritage, 16, Strand Road, Kolkata – 700 001, E-mail :- ip.santanu@gmail.com
11	LAST DATE FOR SUBMISSION OF CLAIMS	14/12/2021

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the *Jotesriram Himghar Private Limited* on 15/11/2021.

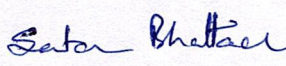
The stakeholders of Jotesriram Himghar Private Limited are hereby called upon to submit a proof of their claims, on or before 14/12/2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18.11.2021
Place: Kolkata




 Name and Signature of the Liquidator: Santanu Bhattacharjee
 Reg No.- IBBI/IPA-001/IP-P01141/2018-19/11868
 Liquidator of M/s Jotesriram Himghar Private Limited